

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-523**  
IB-633/ND/2020

**IN THE MATTER OF:**

Sawarmal Tiwai  
V/s.  
Aimtech Infra Limited

....Applicant

....Respondent

**SECTION**

U/s 9 IBC

Order delivered on 14.07.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (JUDICIAL)**


**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Re-notified to 18.08.2021.

  
(Anil Kumar)  
For (Court Officer, C-V)